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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

✓ CP/TCP/CSP/CSA/TCSP/TCSA/NO. 524 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
7MS Networking Solutions Pvt. Ltd. MEMBER (J)

VIS
UNITY Infoprijects Ltd. SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Preshant Gamahe i.b. Naik Naik & Co. for Respondent	Advocate	Y.
2.	Shreshthela Sharma		
3.	Minal Chandnani i/b Jaiwantchandnani for Petitioner.	Advocate	(M)

Order

TCP 524/I&BP/NCLT/MB//MAH/2017

At request of the parties, list this matter on 21.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)